

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/4891/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Bhattacharjee,
Special Judge, Kamrup(M),
Assam, Guwahati.

Dated Guwahati, the 6th October, 2021.

Sub:- **Station leave permission.**

Ref:- Letter No.Spl.JNDPS/12, dtd. 04.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission **from the early hours of 09.10.2021 till the late hours of 20.10.2021**. The in-charge District and Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4893
Memo NO.HC.VII-17/2004/4892-1 dated 6.10.2021
Copy to.

1. The District and Sessions Judge, Kamrup(M), Guwahati
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pda